IN THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 78 OF 2026

IN THE MATTER OF:

VIRAJ GURUNG **APPLICANT**

VERSUS

STATE OF UTTAR PRADESH **RESPONDENT**

INDEX

S.No	Particulars	Page No.
1	Reply on behalf of Respondent No.-1 Additional District Magistrate (As authorized by District Magistrate), Shahjahanpur, along with supporting affidavit.	1-5
2	**ANNEXURE-P/1-**True copy of the letter dated 18.02.2026 issued by DM Shahjahanpur.	6
3.	**ANNEXURE-P/2-**True copy of the report dated 17.03.2026 submitted by the Joint Committee.	7
4.	**ANNEXURE-P/3-**True copies of the photographs taken during the inspection.	8-10

Date:01/04/2026 **THROUGH**

Priyanka

Place: New Delhi

Priyanka Swami
Advocate
Standing Counsel For State of U.P
F-13, Jangpura, New Delhi
110014

IN THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 78 OF 2026

IN THE MATTER OF:

VIRAJ GURUNG **APPLICANT**

VERSUS

STATE OF UTTAR PRADESH **RESPONDENT**

REPLY ON BEHALF OF RESPONDENT No.-1 ADDITIONAL DISTRICT MAGISTRATE (AS AUTHORISED BY DM), SHAHJAHANPUR IN COMPLIANCE WITH ORDER DATED 09.02.2026 ALONG WITH SUPPORTING AFFIDAVIT.

MOST RESPECTFULLY SHOWETH:

I, Aravind Kumar, aged about 39 years S/o Radhey Ram, presently posted as Additional District Magistrate, Shahjahanpur do hereby solemnly affirm and state on oath as under: -

1. That the respondent is posted as above in the captioned matter and is well conversant with the facts and circumstances of the case and as such is competent to swear this affidavit as authorised by the District Magistrate.

2. That in the present matter the Applicant has primarily elucidated

The Seal of Notary Public ★ RENU AGRAWAL Regd. No. 17806/2019 My Commission Expire on 23/12/2029 ★ Appointed by Govt. of India

that due to heavy rainfall and illegal sand mining, the Khannaut river is flowing near the Defence land adjacent to village Mau Khalsa of Shahjahanpur district, near Lot 27.9172990, Long 79.945926°, and that soil erosion is increasing towards the boundary wall built on Defence land.

3. That this Hon'ble Tribunal vide its order dated 09.02.2026 was pleased to pass the following directions: -

> *"7. Considering the nature of allegation made in the OA and also taking note of the fact that the defence land is involved, to ascertain the correct position, we appoint a Joint Committee comprising of the representative of the Member Secretary, CPCB, Member Secretary, UPPCB and District Magistrate, Shahjahanpur, wherein the District Magistrate, Shahjahanpur will act as the nodal agency. The Joint Committee will visit the site, ascertain the correctness of the allegation, find out the extent of illegal sand mining in the area concerned and also identify the persons responsible for such illegal sand mining and suggest appropriate remedial and punitive action. Let this exercise be completed by the Joint Committee within a period of eight weeks and status/action taken report be filed before the Tribunal immediately thereafter."*

4. That in compliance with the said order, the answering Respondent vide order No. 3119/Development Officer-District

The Seal of Notary Public RENU AGRAWAL Regd. No. 17806/2019 My Commission Expire on 23/12/2029 Appointed by Govt. of India

Magistrate Shah /2026 dated 18th February, 2026 issued instructions to constitute a committee headed by Additional District Magistrate (Development/Revenue) with the Central Pollution Control Board, New Delhi and Uttar Pradesh Pollution Control Board and submit the investigation report. **A true copy of the letter dated 18.02.2026 is being filed herewith and marked as ANNEXURE P/1.**

5. That the investigation in the present matter was conducted by the constituted committee under supervision of Additional District Magistrate (V/R) on 17.03.2026 by the nominated member from Central Pollution Control Board, Lucknow, Shri Sandeep Rai, Scientist-E, and Shri Ashul Sharma, Assistant Environmental Engineer from Uttar Pradesh Pollution Control Board, Bareilly along with other concerned revenue personnel and the plaintiff LT Col Shri Viraj Gurung was also present. The report of the same was submitted to the DM, Shahjahanpur through letter No.-8337/A.L-A.J.A.-V/R/ 2025 dated 17, March, 2026. **A true copy of the report dated 17.03.2026 is being filed herewith and marked as ANNEXURE P/2.**

6. That as per the inspection, the place in question is situated near the Defence land on the banks of Khannaut river in

The Seal of Notary Public ★ RENU AGRAWAL Regd. No. 17806/2019 My Commission Expire on 23/12/2029 Appointed by Govt. of India

Shahjahanpur district, GPS coordinates of the same are Lat 27.9172990, Long 79.945926°.

7. That it was further found that no sand mining lease has been approved by the district administration near the site in question.

8. That it is further submitted that no signs of sand mining were found, nor was any mining occurring was found during the on-site inspection.

9. That it is humbly submitted that the Khannaut River flows at approximately 70-80 degrees along the site in question and rivers naturally tend to meander along their banks during the rainy season and therefore, the Khannaut River itself has caused erosion at this site due to its meandering within its river course during the rainy season. However, no erosion is currently occurring at this site. **True copies of the photographs taken during the inspection being filed herewith and marked as ANNEXURE P/3 (Colly).**

10. That in view of the above submissions, it is respectfully submitted that the answering Respondent has diligently complied with the Hon'ble Tribunal's order dated 09.02.2026 and has taken all feasible and time-bound measures.

11. That the facts stated hereinabove are based upon official

RENU AGRAWAL
Regd. No. 17806/2019
My Commission
Expire on 23/12/2029

records, documents available in the office, and the same are being respectfully submitted before this Hon'ble Tribunal for appropriate consideration and further necessary orders as may be deemed fit in the interest of justice and environmental compliance.

The Seal of Notary
RENU AGRAWAL
Regd. No. 17806/2019
My Commission
Expire on 23/12/2029
Appointed by Govt. of India

DEPONENT

Identified the deponent Who has signed in my presence

VERIFICATION

Verified on solemn affirmation at New Delhi on this 01 APR 2026 day of 01 APR 2026, that the contents of the foregoing affidavit are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed therefrom.

DEPONENT

THROUGH
Additional District Magistrate, Shahjahanpur

ATTESTED
NOTARY PUBLIC
(INDIA)

01 APR 2026

आदेश

मा० राष्ट्रीय ग्रीन ट्रिब्यूनल, नई दिल्ली द्वारा ओरिजनल एप्लीकेशन नम्बर–78/2026 (Sri Viraj Gurung Vs State Of Uttar Pradesh & ors में पारित आदेश दिनांक 09.02.2026 के क्रम में जांच स्थल निरीक्षण तथा सुरक्षा हेतु निम्नवत् समिति का गठन किया जाता है:–

1 अपर जिलाधिकारी (वि०/रा०), जनपद शाहजहाँपुर।

2 सदस्य सचिव, केन्द्र प्रदूषण नियन्त्रण बोर्ड द्वारा नामित प्रतिनिधि।

3 सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड द्वारा नामित प्रतिनिधि।

उक्त समिति 15 दिवस के अन्दर अपनी आख्या प्रस्तुत करेगी और उसके उपरान्त अपर जिलाधिकारी (वि०/रा०), जनपद शाहजहाँपुर मा० राष्ट्रीय ग्रीन ट्रिब्यूनल, नई दिल्ली के समक्ष शपथ–पत्र दाखिल कराना सुनिश्चित करें।

धर्मेन्द्र प्रताप सिंह,
जिलाधिकारी,
शाहजहाँपुर।

कार्यालय जिलाधिकारी, शाहजहाँपुर।

पत्रांक: 3119 /वि०का०अधि०–जि०अधि०–शाह०/2026 दिनाँक: 18 फरवरी,2026

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:–

1 सदस्य सचिव, केन्द्र प्रदूषण नियन्त्रण बोर्ड, परिवेश भवन, ईस्ट अर्जुन नगर, दिल्ली को उपरोक्तानुसार प्रतिनिधि नामित करने हेतु प्रेषित।

2 सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड, भवन संख्या–टी0सी0–12बी0, विभूति खण्ड गोमती नगर, लखनऊ को उपरोक्तानुसार प्रतिनिधि नामित करने हेतु प्रेषित।

3 अपर जिलाधिकारी (वि०/रा०), जनपद शाहजहाँपुर।

(धर्मेन्द्र प्रताप सिंह),
जिलाधिकारी,
शाहजहाँपुर।

संख्या–8337 / अ0लि0–अ0जि0अ0–वि0 / रा0 / 2025 दिनांकः–17, मार्च, 2026

जिलाधिकारी
शाहजहाँपुर।
महोदय,

कृपया कार्यालय जिलाधिकारी, शाहजहाँपुर के आदेश संख्याः–3119 / वि0का0अधि0–जि0अधि0–शाह0 / 2026 दिनाँकः–18, फरवरी, 2026 के द्वारा मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओरिजनल एप्लीकेशन संख्याः–78 / 2026 विराज गुरूंग बनाम स्टेट ऑफ उत्तर प्रदेश में पारित आदेश दिनाँकः–09.02.2026 के अनुपालन में जिलाधिकारी महोदय, शाहजहाँपुर द्वारा अपर जिलाधिकारी (वि0 / रा0), की अध्यक्षता में केन्द्र प्रदूषण नियन्त्रण बोर्ड, नई दिल्ली एवं उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड, से नामित सदस्य की समिति का गठन करते हुए जॉच आख्या प्रस्तुत किये जाने के निर्देश निर्गत किये गये हैं।

उक्त के क्रम में अवगत कराना हैं कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओरिजनल एप्लीकेशन संख्याः– 78 / 2026 विराज गुरूंग बनाम स्टेट ऑफ उत्तर प्रदेश में पारित आदेश दिनाँकः–09.02.2026 में यह उल्लखित हैं कि वादी विराज गुरूंग द्वारा मुख्यतः यह शिकायत की गई हैं कि जनपद शाहजहाँपुर के ग्राम मऊ खालसा से लगी हुई डिफेंस की जमीन के पास से खन्नौत नदी बह रही हैं में *Lat 27.9172990, Long 79.945926°* के पास भारी वर्षा एवं अवैध रेत खनन से डिफेंस की भूमि पर बनी वाउन्ड्री की ओर मिटटी कटान बढता जा रहा हैं। जिसकी जॉच एवं सुरक्षात्मक उपाय हेतु मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली के आदेश दिनाँकः–09.02.2026 के द्वारा एक संयुक्त समिति का गठन किये जाने एवं जॉच आख्या उपलब्ध कराये जाने के आदेश जारी किये गये हैं।

मा0 राष्ट्रीय हरित अधिकरण के आदेश दिनांक 09.02.2026 एवं जिलाधिकारी महोदय के आदेश दिनाँकः–18.02.2026 के क्रम में प्रश्नगत प्रकरण की जॉच गठित समिति द्वारा अपर जिलाधिकारी (वि0 / रा0) महोदय की अध्यक्षता में दिनांकः–17.03.2026 को केन्द्रीय प्रदूषण नियंत्रण बोर्ड लखनऊ की ओर से नामित सदस्य, श्री संदीप राय, वैज्ञानिक–ई, एवं उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, बरेली से सहायक पर्यावरण अभियन्ता श्री अशुंल शर्मा, द्वारा जॉच की गई निरीक्षण के दौरान श्री दिनेश कुमार, जिला खान अधिकारी, श्री राजेश कुमार सहायक अभियन्ता, शारदा खण्ड, सिचाई एवं जल संसाधन विभाग, शाहजहाँपुर तथा सम्बन्धित राजस्व कर्मी उपस्थित रहें। जॉच दौरान वादी LT Col श्री विराज गुरूंग भी उपस्थित रहें। स्थलीय निरीक्षण के दौरान निम्नवत् तथ्य पाये गये हैः–

1– प्रश्नगत स्थल जनपद शाहजहाँपुर में खन्नौत नदी के किनारे डिफेंस की भूमि के समीप स्थित हैं, जिसका जी0पी0एस0 कोआर्डीनेट Lat 27.9172990, Long 79.945926° हैं।

2– प्रश्नगत स्थल के पास जिला प्रशासन द्वारा रेत खनन का कोई पटटा स्वीकृत नहीं किया गया हैं।

3– स्थलीय निरीक्षण के दौरान मौके पर रेत खनन के कोई चिन्ह् नहीं पाये गये और न ही कोई खनन होता पाया गया। प्रश्नगत स्थल के किनारे खन्नौत नदी लगभग 70–80 डिग्री पर प्रवाहित हो रही हैं, बरसात के समय नदियों का प्राकृतिक स्वाभाव अपने रिवरकोर्स के अन्दर किनारों पर मेन्डरिंग करने का होता है। अतः खन्नौत नदी द्वारा ही इस स्थल पर वर्षाकाल के समय अपने रिवरकोर्स में मेन्डरिंग करने के कारण कटान किया गया है, परन्तु वर्तमान में इस स्थल पर कोई कटान नहीं हो रहा है।

संलग्नः–स्थलीय निरीक्षण के दौरान लिए गये फोटोग्राफ्स।

(अशुंल शर्मा)
सहायक पर्यावरण अभियन्ता
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
बरेली।

(श्री संदीप राय)
वैज्ञानिक–ई,
केन्द्रीय प्रदूषण नियंत्रण बोर्ड
लखनऊ।

(अरविन्द कुमार)
अपर जिलाधिकारी (वि0 / रा0)
शाहजहाँपुर।

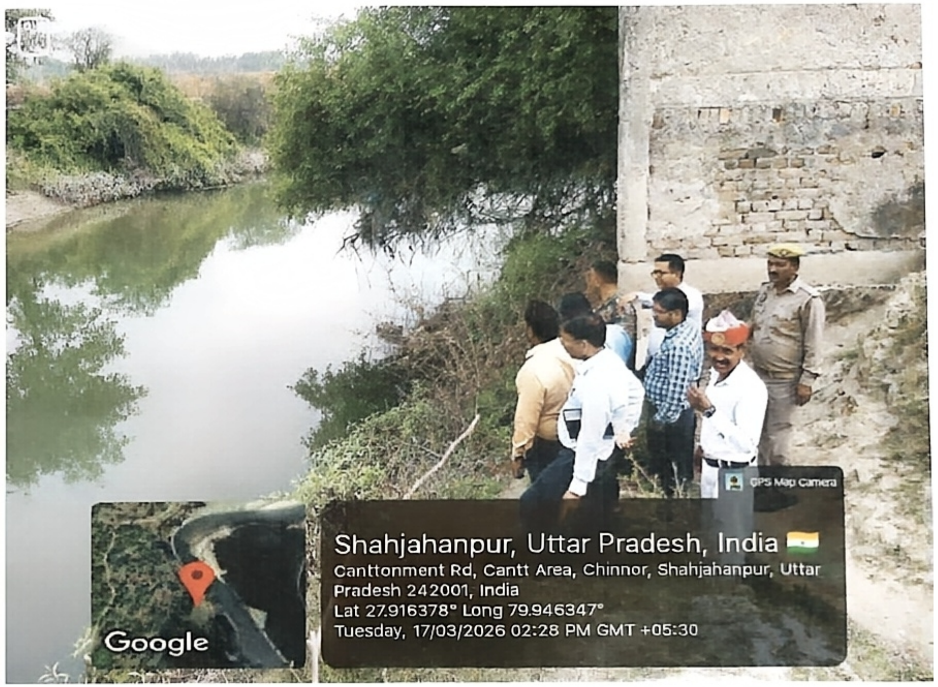
GPS Map Camera
Google
Shahjahanpur, Uttar Pradesh, India
Canttonment Rd, Cantt Area, Chinnor, Shahjahanpur, Uttar Pradesh 242001, India
Lat 27.917153° Long 79.945784°
Tuesday, 17/03/2026 01:30 PM GMT +05:30

GPS Map Camera
Google
Shahjahanpur, Uttar Pradesh, India
Canttonment Rd, Cantt Area, Chinnor, Shahjahanpur, Uttar Pradesh 242001, India
Lat 27.916362° Long 79.946327°
Tuesday, 17/03/2026 02:29 PM GMT +05:30

GPS Map Camera
Google
Shahjahanpur, Uttar Pradesh, India
Canttonment Rd, Cantt Area, Chinnor, Shahjahanpur, Uttar Pradesh 242001, India
Lat 27.918085° Long 79.947554°
Tuesday, 17/03/2026 02:21 PM GMT +05:30

GPS Map Camera
Google
Shahjahanpur, Uttar Pradesh, India
Canttonment Rd, Cantt Area, Chinnor, Shahjahanpur, Uttar Pradesh 242001, India
Lat 27.91713° Long 79.945906°
Tuesday, 17/03/2026 02:24 PM GMT +05:30

GPS Map Camera
Google
Shahjahanpur, Uttar Pradesh, India
Canttonment Rd, Cantt Area, Chinnor, Shahjahanpur, Uttar Pradesh 242001, India
Lat 27.91713° Long 79.945906°
Tuesday, 17/03/2026 02:24 PM GMT +05:30


GPS Map Camera
Google
Shahjahanpur, Uttar Pradesh, India
Canttonment Rd, Cantt Area, Chinnor, Shahjahanpur, Uttar Pradesh 242001, India
Lat 27.916378° Long 79.946347°
Tuesday, 17/03/2026 02:28 PM GMT +05:30

GPS Map Camera
Google
Shahjahanpur, Uttar Pradesh, India
Canttonment Rd, Cantt Area, Chinnor, Shahjahanpur, Uttar Pradesh 242001, India
Lat 27.917153° Long 79.945784°
Tuesday, 17/03/2026 01:30 PM GMT +05:30

GPS Map Camera
Google
Shahjahanpur, Uttar Pradesh, India
Canttonment Rd, Cantt Area, Chinnor, Shahjahanpur, Uttar Pradesh 242001, India
Lat 27.916362° Long 79.946327°
Tuesday, 17/03/2026 02:29 PM GMT +05:30

GPS Map Camera
Google
Shahjahanpur, Uttar Pradesh, India
Canttonment Rd, Cantt Area, Chinnor, Shahjahanpur, Uttar Pradesh 242001, India
Lat 27.918085° Long 79.947554°
Tuesday, 17/03/2026 02:21 PM GMT +05:30

GPS Map Camera
Google
Shahjahanpur, Uttar Pradesh, India
Canttonment Rd, Cantt Area, Chinnor, Shahjahanpur, Uttar Pradesh 242001, India
Lat 27.916358° Long 79.946395°
Tuesday, 17/03/2026 02:29 PM GMT +05:30